

**WP(C) No. 249 of 2013**

**30.9.2013**

**HON'BLE THE CHIEF JUSTICE**

Mrs. G.Thapa, Advocate present for the petitioner.

Mr. V.G.K.Kynta, Sr. Advocate present for the respondents No. 2 to 5.

Mr. K.P.Bhattacharjee, Government Advocate present for the respondent No.1.

Learned Sr. counsel for the respondents No. 2 to 5 prays for 4(four) weeks' time for filing counter affidavit.

List this case after 4(four) weeks i.e. 4-11-2013.

**CHIEF JUSTICE**

S.Rynjah



**WP(C) No. 277 of 2013**

**30.9.2013**

**HON'BLE THE CHIEF JUSTICE**

Mr. N.Khan, Advocate present for the petitioner.

Mr. A.H.Hazarika, Government Advocate present for the respondents No. 1 to 4.

Learned counsel for the respondents No. 1 to 4 prays for and allowed 4(four) weeks' time for filing counter affidavit.

Petitioner is allowed to take steps for private respondents Nos. 5 and 6. Notices to be issued to them and they may also file counter affidavit within the period of 4(four) weeks.

List this case after 4(four) weeks i.e. 4-11-2013.

**CHIEF JUSTICE**

S.Rynjah



**WP(C) No. 104of 2013**

**30.9.2013**

**HON'BLE THE CHIEF JUSTICE**

Mr. N.Mozika, Advocate present for the petitioner.

Mr. N.Khan, CGC present for the respondents.

Learned counsel for the petitioner prays for further one week's time to file rejoinder affidavit.

List this case after one week i.e. 7-10-2013.

**CHIEF JUSTICE**

S.Rynjah



**WP(C) No. 248 of 2013**

**30.9.2013**

**HON'BLE THE CHIEF JUSTICE**

Miss J. Pradhan. Advocate present for the petitioner.

Mr.R.Deb Nath, CGC present for the respondents.

Learned counsel for the respondents prays for further 4(four) weeks' time for filing counter affidavit.

List this case after 4(four) weeks i.e. 4-11-2013.

**CHIEF JUSTICE**

S.Rynjah

